

**ENTRAL ADMINISTRATIVE TRIBUNALCUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 109/07/2019O.A./260/226/2016R K SAHOO

-V/S-

BHARAT SANCHAR NIGAM LTDITEM NO:12FOR APPLICANTS(S) Adv. :None appears for the applicant.

FOR RESPONDENTS(S) Adv.:Mr. K. C. Kanungo

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Mr. K. C. Kanungo, Ld. Counsel for the respondents is present and heard. Ld. Counsel for the respondents submitted that he has not received a copy of the OA vide order dated 02.07.2019.</p> <p>It is seen from the record that previous date i.e.on 29.04.2016 and 05.04.2019, no one was present on behalf of the applicant. It seems that the applicant has lost interest to pursue this case. Hence, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Copy of this order to Ld. Counsels for the applicant and respondents.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J) ( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>